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OFFICE OF THE CHIEF JUDICIAL MAGISTRATE SOUTH-EAST DISTRICT,
SAKET COURTS COMPLEX, NEW DELHI

OFFICE ORDER

In view of the transfer posting vide order no. 01-09/DHC/GazIIB/G-8/SCJ/2026 dated 02nd January, 2026 of Hon'ble High Court of Delhi, the link roster of JMFCs/Reliever No.7063-7103/CJM/SED/SAKET/2025, Dated 29.11.2025 for the recording of statement u/s 164 Cr.P.C. (u/s 183 B.N.S.S.) as well as the TIP is cancelled till further orders.

In view of the same all the JMFCs of South East District are directed to mark the statement u/s 164 Cr.P.C. (u/s 183 B.N.S.S.) and TIP to their link JMFC's or the duty JMFC, as the case may be.

(Dr. Nupur Gupta)
Chief Judicial Magistrate (S.E)
Saket Courts, New Delhi

No. 174-194 /CJM/SED/SAKET/2026

New Delhi, Dated- 12/1/26

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, Sher Shah Road, New Delhi.
(Through: Ld. Principal District & Sessions Judge, South-East, District Court, Saket, New Delhi)
2. PS to The Ld. Principal District & Sessions Judge, South-East, District Court, Saket, New Delhi
3. The Ld. Principal District & Sessions Judge, Central, West, New Delhi, North, North-West, South, South-West, East, North- East, Shahdara, Rouse Avenue Delhi.
4. The Ld. C.J.M., Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdara, Rouse Avenue Delhi.
5. The Director General, Prisons, Prison (HQ), Tihar Jail, Tihar, Delhi.
6. The Ld. Secretary, DLSA, South East, District Court, Saket, New Delhi.
7. The Concerned JMFCs, South East, District Court Saket, New Delhi.
8. The Chief Public Prosecutor, South-East, District Court Saket, New Delhi.
9. The D.C.P. South-East District, Sarita Vihar, New Delhi.
10. The Concerned, Law Officer, Tihar Jail, Tihar, Delhi.
11. The Hon'ble Secretary, Bar Association, District Court Saket, New Delhi.
12. The In-charge, Judicial Branch/ Admn., South-East, District Court Saket, New Delhi.
13. R & I / SE for uploading on LAYERS and Centralized Web-Site Committee, Tis Hazari Courts, Delhi.
14. The In-charge, Video-Conference Room No.16, South-East, District Court Saket, New Delhi.
15. The In-charge, Care Taking Branch/ Computer Branch District Court Saket, New Delhi.
16. The Controlling Officer, Pool-Car Section, District Court Saket, New Delhi.
17. The In-charge, Lock-Up, South-East, District Court Saket, New Delhi.
18. The Cashier, South-East, District Court Saket, New Delhi.
19. The PRO, District Court Saket, New Delhi.
20. Guard File

(Dr. Nupur Gupta)
Chief Judicial Magistrate (S.E)
Saket Courts, New Delhi

